

**GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
LOK SABHA
UNSTARRED QUESTION NO. : 2569
(To be answered on the 17th March 2022)**

PRIVATISATION OF AIRPORTS

2569. SHRI NABA KUMAR SARANIA

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:-

- (a) the details and the names of the airports in the country which have been awarded to private companies;
- (b) the details of the criteria used to award all the above said airports to private companies and the amount received by the Government in lieu therefor;
- (c) whether it is true that Guwahati airport has also been awarded to private company and if so, the time period for which it has been given;
- (d) whether the employees working in the airports are facing any inconvenience due to transfer of the airport to a private company and if so, the details thereof; and
- (e) the details of the passengers footfall at Guwahati airport during the last three years?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION

नागर विमानन मंत्रालय में राज्य मंत्री

(GEN. (DR) V. K. SINGH (RETD))

(a): Airports Authority of India (AAI) has leased out eight of its airports namely, Indira Gandhi International Airport, Delhi, Chhatrapati Shivaji Maharaj International Airport, Mumbai, Chaudhary Charan Singh International Airport, Lucknow, Sardar Vallabhbhai Patel International Airport, Ahmedabad, Mangaluru International Airport, Jaipur International Airport, Lokpriya Gopinath Bordoloi International Airport, Guwahati and Thiruvananthapuram International Airport through Public Private Partnership (PPP) for operation, management and development on long term lease basis.

Out of these, Delhi and Mumbai airports were handed over in 2006. Three airports viz. Ahmedabad, Lucknow & Mangaluru were handed over in October-November, 2020 and remaining three airports viz. Jaipur, Guwahati and Thiruvananthapuram were given in October, 2021.

(b): The criteria for selection of Private Partners for Delhi and Mumbai airports was Revenue share whereas the selection criteria for six airports viz. Lucknow, Ahmedabad, Mangaluru Jaipur, Guwahati and Thiruvananthapuram was Per Passenger Fee (PPF) payable to AAI.

Till 2020-21, AAI has received annual fees of approximately Rs. 29,862 crore as Revenue Share from the Private Partners of Delhi and Mumbai airports. Further, the Private Partner of the six airports has paid approximately Rs.331 crore to AAI as PPF till January, 2022. AAI has also received an amount of Rs.1888 crore from the Private Partner of six airports in the form of upfront fee towards the capital expenditure incurred by AAI at these airports.

(c): AAI has awarded Guwahati Airport under PPP to M/s Adani Enterprises Limited (AEL) for operation, management and development for a lease period of 50 years.

(d): No, Sir. Interests of the employees deployed at the airport brought under PPP have been fully protected. As per the Concession Agreement with Airport Operator under PPP, the employee will continue to be posted at respective Airport for 3 years (i.e. 1 year Joint Management period followed by 2 years deemed deputation period). Also, the Concessionaire is liable to extend the offer of appointment to minimum 60% of employees on terms and conditions not inferior to the existing terms. Subsequently, employees have the option to join the Concessionaire or to return to AAI.

(e): The details of the passengers handled during the last three years and current year (April to February) at Guwahati Airport are as following:

Year	Passengers Handled (in Millions)
2018-19	: 5.75
2019-20	: 5.46
2020-21	: 2.19
2021-22 (Apr 2021- Feb 2022)	: 2.72
